

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/16	TP 50/17	For Appoint- ment of IRP	433(e) / 433(f)	GVG Paper Mills Pvt. Ltd. Udumalpet(TN) Vs Smartbox Packaging Pvt. Ltd., Bangalore.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

O R D E R

No representation for petitioner. Counsel for petitioner is absent. Counsel for Petitioner filed Memo dated 31/08/2017 informing the Tribunal to appoint IRP by the Tribunal. Therefore, Registry is directed to address a letter to the IBBI, New Delhi for appointment of IRP in this case. List it 17/11/2017.



Member (T)



Member (J)